



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.07.2024

### NOTICE

Please take notice that the following matters listed in the Court – II on 03.07.2024 will not be taken up. The next date of hearing is 05.07.2024.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 161 of 2024 & I.A. No. 3852 of 2024  (PH)  (With Defects)	Satya Prakash Bagla & Anr. Vs. Mrs. Kanta Agarwala & Ors.  <b>With</b>	NPS Chawla	Sidhant Kumar Anushka Shah Manyaa Chandok- R12 Dhruv Chawla Ayush Agarwal Karl P- R5 Dhruv Chawla- R6 Annirudh Sharma Shikar Gupta- R10 Samaya Khanna- R9
2.	Comp. App. (AT) No. 162 of 2024  (With Defects)	Johnson Kallarachal Abraham Vs. Exclusive Capital Ltd. And Ors.	Aditya Rathee	Sandeep Sethi Sidhant Kumar Anushka Shah Eksha Kashyap- R2&3 Ayush Agarwal Karl P. Rustomkhan- R6 Aadhya Shrotriya- R7 Sambit Nanda Samaya Khanna- R8,10

By order of Hon'ble Chairperson  
-Sd/-  
Registrar